

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.83/93

dt.2-1-97

Between

R. Srinivasan

: Applicant

and

1. Chief Personnel Officer
SC Rly., Secunderabad

2. Divnl. Rly. Manager(MG)
SC Rly., Secunderabad

3. Chief Engineer
SC Rly., Secunderabad

4. Divnl. Engr(Construction)
SC Rly., Aurangabad

: Respondents

Counsel for the applicant

: P. Krishna Reddy
Advocate

Counsel for the respondents

: J.R. Gopal Rao
SC for Railways

CORAM

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

HON. MR. B.S. JAI PARAMESWAR, MEMBER (JUDL)





OA.83/93

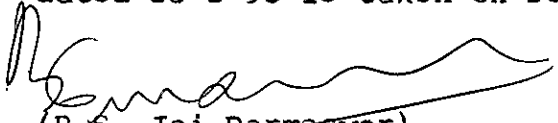
dt.2-1-97

Judgement

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

Heard Sri P.Krishna Reddy for the applicant and Mr. Krishna Mohan for Mr. J.R. Gopal Rao, for the respondents.

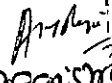
1. This OA is filed ~~for~~ praying for a direction to the respondents to regularise the service of the applicant as Typist. Office order No.YP/121/Admn.Typist/Pt.VI dated 28-2-1995 was produced and from that office order it is seen that the applicant has already been regularised ^{as typist} by that order. Hence the OA is infructuous and hence dismissed as withdrawn. Office order dated 28-2-95 is taken on record.


(B.S. Jai Parmeswar)
Member (Judl.)

2.1.97


(R. Rangarajan)
Member (Admn)

Dated : January 2, 97
Dictated in Open Court


Dy. Registrar (S)

sk

Copy to:-

1. Chief Personnel Officer, S.C.Rly, Secunderabad.
2. Divisional Railway Manager(Mg), S.C.Rly, Secunderabad.
3. Chief Engineer, S.C.Rly, Secunderabad.
4. Divisional Engineer(Construction), S.C.Rly, Aurangabad.
5. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
6. One copy to Sri. J.R.Gopal Rao, SC for Rlys, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

20/1/97

TYPED BY

CHECKED BY

COMPILED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED:

21/1/97

ORDER/JUDGEMENT ✓

R.A./C.D./M.S.No.

O.A.No.

83193

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN ✓

ORDERED/REJECTED

NO ORDER AS TO

YLKR